Annexure-7
Name of the corporate debtor: YATIN STEELS INDIA PRIVATE LIMITED. Date of commencement of CIRP: 28-04-2023; List of creditors as on: 29.12.2023

Operational creditors (Government Dues)

(Amount in ₹)

| | . No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | | | | | |
|-------|-------|--|---------------------------|-------------------|---------------------------|-----------------|----------------|--------------------------------------|--------------------|-----------------------------------|----------------------------|--------|--------------|---|--|
| SI. I | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | by security | Amount covered by guarantee | whether related | % of voting share in CoC | of contingen t claim | mutual | Amount of | Amount of claim under verificati on | Remarks, if any |
| | 1 | Assisstant Commissioner Division -1 Mumbai Central Commissionerate CGST& Central commissionerate. | 19-04-2023 | 53,23,165 | 53,23,165 | Unsecured | 0 | 0 | 0 | 0 | 0 | 0 | | 0 | |
| | 2 | Additional Director General , Mumbai Zonal Unit, Mumbai | | 35,34,01,868 | - | - | 0 | 0 | 0 | | 0 | 0 | 353401868 | | Resolution Professinal requested to provide the clarifications in order to conclude the claim verification process . |
| | | Total | | 35,87,25,033 | 53,23,165 | - | - | - | - | 0% | _ | - | 35,34,01,868 | - | - |